

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4517

ANSWERED ON:21.04.2015

COW SHELTERS

Maurya Shri Keshav Prasad

Will the Minister of AGRICULTURE be pleased to state:

- (a) The number of bovine cattle per thousand persons in the year 2015 across the country;
- (b) The number of registered cow shelters in the country along with the facilities being provided to these centers and whether there is any scheme for physical inspection of the said cow shelters along with the outcome of such inspections;
- (c) Whether any time bound concrete scheme has been formulated for providing grants to cow shelters in the Uttar Pradesh during the year 2009 to 2015; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR AGRICULTURE (DR. SANJEEV KUMAR BALYAN)

(a) The Livestock Census is conducted every five year across the country. As per the latest Livestock Census-2012, the number of cattle per thousand human population is 158 in the country.

(b) The Number of gaushalas registered/recognized by the Animal Welfare Board of India (AWBI) is 1802 in the country. The inspection of the gaushalas is done by the Animal Husbandry Department of concerned States for Animal Welfare Board of India. Based on the Inspection Report. AWBI provides grants for Animal Welfare Schemes implemented by the Board to the Gaushalas on all India basis.

(c) and (d) The Government of India is providing grant-in-aid through Animal Welfare Board of India to animal welfare organizations/Non- Governmental Organizations, Local bodies, non- profitable institutions including Gaushalas / Pinjrapoles recognized by the Board for the Scheme of Animal Welfare Board of India wherein grant-in-aid is provided as regular grant for the maintenance of old and sick animals being sheltered and treated by the Animal Welfare Organizations (AWO) shelter houses along with cattle Rescue Maintenance Grant for the maintenance of animals rescued from illegal transportation. The other central sector schemes implemented by AWBI are as follows:

Central Sector Scheme of 'Provision of Shelter House for looking after animals in distress' is also implemented out of the grant-in-aid released to the Board by the Government of India for the construction of shelter houses; in house dispensary, boundary wall, drains, medical equipment etc. in gaushalas/AWOs etc.

The Board is also implementing the scheme of Provision of Ambulance services for animals in distress wherein Ambulance vehicle is provided to organizations including gaushalas for transportation of sick and injured animals.

The Relief to Animal during Natural Calamity Scheme is also implemented by the Board for providing emergency relief to animals during natural calamities and this grant is provided to the gaushalas also.

The above schemes are implemented during 2009-10 to 2014-2015 through the Animal Welfare Organizations in the State of Uttar Pradesh.